

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOKATA BENCH  
ORIGINAL APPLICATION NO. 213/2024/EZ

Sk. Harun

..Applicant

VERSUS

State of West Bengal&Ors.

..Respondents

INDEX

Sl no	Annexures	Particulars	Page no
1		Affidavit of respondent no. 5 (HMC) along with the Verification	1- 4
2	R/S/A	Copy of the said ...	
3		Vakalatnama	

Date:

Amrita Pandey

Filed by

Amrita Pandey

Advocate for

Howrah Municipal Corporation

Respondent no. 5



13 FEB 2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE, KOKATA BENCH  
ORIGINAL APPLICATION NO. 213/2024/EZ

Sk. Harun

...Applicant

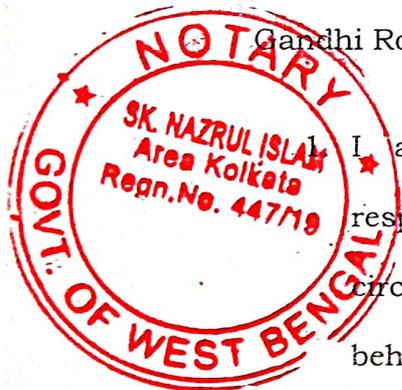
VERSUS

State of West Bengal &Ors.

...Respondents

Short Affidavit on behalf of Respondent no. 5 i.e. Howrah Municipal  
Corporation

I, Bandana Pokhriyal, daughter of Sri Chandra Shashi Pokhriyal, aged about 35 years, working for gain at Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah – 711 101 do hereby solemnly affirm and say as follows:



1. I am the Commissioner, Howrah Municipal Corporation being respondent no. 5 herein. I am acquainted with the facts and circumstances of the case and I am competent to affirm this affidavit on behalf of the respondent no. 5 herein.

2. I affirm this affidavit in terms of the solemn orders passed by the Hon'ble Justice B. Amit Sthalekar and Hon'ble Justice (Dr.) Arun Kumar Verma, National Green Tribunal, Eastern Zone Bench, Kolkata.

3. That a copy of the solemn orders of the Hon'ble Tribunal has been taken from the server and I have read and understood the contents and purport thereof. Nothing contained in this affidavit

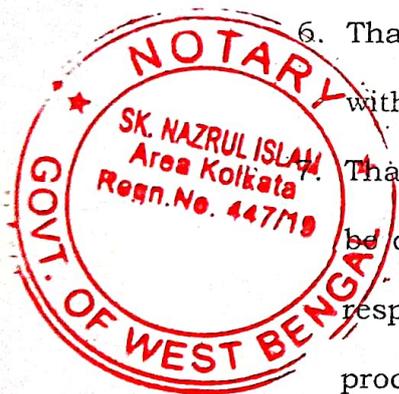
✓

*Bandana Pokhriyal*  
**Commissioner**  
Howrah Municipal Corporation

3

shall be construed as admission of any statement unless specifically admitted by me. I reserve the right to deal with legal position of the matter at the time of hearing.

4. That the respondent no. 5 were arrayed as party in the present proceedings vide the order dated 27<sup>th</sup> November, 2024.
5. That the present original Application pertains to an area located in Mouza - Bankra, District - Howrah and the same is under the jurisdiction of Bankra Gram Panchayat no. III, BankraRaikal, 28 Kamra. Howrah Municipal Corporation is not a necessary party as the said area comes under the Bankra Gram Panchayat no. III, Domjur.
6. That Domjurblock comprises eighteen Gram Panchayat and is not within the jurisdiction of Howrah Municipal Corporation.
7. That the respondent no. 5 respectfully prays that the respondent no. 5 be deleted from the array of parties in the present proceedings as the respondent no. 5 is not a necessary and/or proper party in the present proceedings. The subject matter of the present proceedings do not pertain to the respondent no. 5 as such the respondent no. 5 humbly prays for deletion of the respondent no. 5 from the array of parties/respondent in the present Original Application.
8. It is therefore respectfully prayed that this Hon'ble Tribunal may graciously be pleased to pass order or orders as deem fit and proper in the interest of justice.
9. The statements made in paragraph no. 1 to 3 in the foregoing petition are true to my knowledge and those contained in paragraph nos. 4 to 7 are matters of record and information derived from record, which are



✓

*Bandana Pokhriyal*  
 Commissioner  
 Howrah Municipal Corporation

4

believed to be true and correct and the rest thereof including the prayer portion are my respectful submissions before this Hon'ble Tribunal.

Identified by me & prepared in my office.

*Amrita Pandey*

Amrita Pandey  
Advocate F/747/2009

✓

*Bandana Pothiyal*

DEPONENT  
**Commissioner**  
**Howrah Municipal Corporation**



Solemnly Affirmed and Declared before me U/S 139 CPC, U/S 297 (C) CRPC

*Sk. Nazrul Islam*  
Notary, Govt. of W.B.  
Regn. No. 447/19  
City Civil Court, Kolkata

13 FEB 2025

VERIFICATION

Verified by the Deponent named above and I do hereby verify that all the facts mentioned in the affidavit are true to my Knowledge and no part thereof is false and nothing material has been concealed there from.

*Bandana Pothiyal*

DEPONENT  
**Commissioner**  
**Howrah Municipal Corporation**